

BIHAR STATE LEGAL SERVICES AUTHORITY

Budha Marg, In Front of Old Museum,

Patna-800001

NOTICE

This is to bring to notice of all aspirants who have applied for the appointment of Peon in pursuance of Advertisement no 03/2020 and Orderly (on contract basis) in pursuance of Advertisement no 04/2020 of Bihar State Legal Services Authority, that in view of the exceptional circumstances arising out of Pandemic Covid-19 and successive lockdowns in last seven months, the selection process from the stage of interview is **deferred** and in view of the aforementioned exceptional circumstances and to lessen the burden on State-Exchequer, to be resumed in next financial year.

By the order of Hon'ble Executive Chairman

Sunil Dutta Mishra
(Sunil Dutta Mishra) 18-08-20
Member Secretary